

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH AT BANGALORE**

CONTEMPT PETITION NO.170/00093/2019

IN

OA NO.170/00797/2016

DATED THIS THE 10TH DAY OF OCTOBER, 2019

**HON'BLE DR K B SURESH....MEMBER (J)
HON'BLE SHRI C V SANKARMEMBER (A)**

Sri.S.S.Inamdar,
Age: 62 years,
S/o Srinivasa Achar,
Retired Post Man,
Mundargi SO,
R/at Chowde oni,
Near Raghavendra Swamy Mutt,
Mundargi-582 118.

...Applicant

(By Advocate Shri.P.Kamalesan)

Vs.

Smt.Veena Srinivasan,
Post Master General,
N.K.Region,
Dharwad-580 001.

...Respondents

(By Advocate Shri.Vishnu Bhat, Senior Panel Counsel)

ORDER (ORAL)

HON'BLE DR K.B.SURESH, MEMBER (J)

Heard. Against our order dated 25.10.2018 in OA No.797/2016, Writ Petition No.105696/2019 has been filed before the Hon'ble High Court of Karnataka. Therefore, CP is dismissed but with liberty. Notices discharged. No order as to costs.

**(C V SANKAR)
MEMBER (A)**

**(DR K B SURESH)
MEMBER (J)**

/rsh/

Annexures referred to by the Applicant in CP No.170/00093/2019

Annexure C1: Copy of order in OA No.797/2016 dated 25.10.2018